

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No. 162

Dated 08/06/2020

In continuation of this office order No.155 dated 08/06/2020, the following modifications have been made :-

Sri Prasanta Sil, Additional District & Sessions Judge, 3<sup>rd</sup> Court, Hooghly will seat on 17/06/2020 in place of Sri Sri Debapriya Basu, Additional District & Sessions Judge, 2<sup>nd</sup> Fast Track Court, Hooghly for hearing the bail applications along with other urgent matters of District Judge's Court, Hooghly.

Similarly, Sri Debapriya Basu, Additional District & Sessions Judge, 2<sup>nd</sup> Fast Track Court, Hooghly will seat on 24/06/2020 in place of Sri Prasanta Sil, Additional District & Sessions Judge, 3<sup>rd</sup> Court, Hooghly for hearing the bail applications along with other urgent matters of District Judge's Court, Hooghly.

Filing of the bail applications will be started on and from 11/06/2020 for the purpose of hearing the same on and from 15/06/2020 to 30/06/2020.

The concerned Additional District & Sessions Judge of Chandernagore, Serampore and Arambagh Sub-divisions shall also remain in-charge of Civil Judge (Senior Division) Court of the abovementioned Sub-divisions on the remaining day excepting the period on which the Judicial Officer in the rank of Civil Judge (Senior Division) will attend their duties.

Sri Dibakar Talukdar, Office Assistant, District Judge's Court, Hooghly and Sri Uttam Das, Copyist, attached to Judge-in-charge, Copying Department, Criminal Wing, Hooghly will do computerized filling work for Hooghly Sadar at the District Server Room on 11/06/2020 and Sri Talukdar and Sri Abin Chanda, L.D. Assistant, English Department, Hooghly will do the same work on 12/06/2020.

Computerized filling arrangement of Chandernagore, Serampore and Arambagh Sub-division is to be made by local arrangement. The Nodal Officer of Chandernagore, Serampore and Arambagh Sub-divisions are requested to contact with the seniormost Additional District & Sessions Judge of the respective sub-division for fixing up the date of filling positively.

Inform all concerned accordingly.

Sd/-

District Judge, Hooghly